

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 353/2023**

**In the matter of:**

Varun Gulati

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

**NDOH: 29.11.2023**

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S.L. No.	Particulars	Page No.
1.	Action taken report on behalf of the Joint Committee and Delhi Pollution Control Committee with respect to order dated 04.10.2023.	
2.	<b><u>Annexure -1</u></b> Copy inspection report alongwith photographs.	

Filed by



(Satender Kumar)

Sr. Environmental Engineer

Dated: 28<sup>th</sup> November, 2023

Place:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE WITH RESPECT TO ORDER DATED 04.10.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon`ble Tribunal on 23.05.2023 and was pleased to direct the "Monitoring Committee" appointed by Hon`ble Supreme Court may look into the matter in coordination with other concerned authorities, including the CPCB and DPCC. The report may mention consent status, compliance status with reference to disposal of effluents into drain and its quality, location of these units in non-conforming area against operation of dyeing factories operating without the consent/NOC/permission in Bindapur, Matiala, Ranhola, Khyala, Meethapur, Badarpur, Mukundpur and Kirar, Delhi.
2. That geo-tagged location/premises mentioned in the said OA are 71 nos. including 18 no. of respondent addresses. Out of 71 locations/premises, 50 locations/premises had already been inspected till 03.10.2023 and the details of these 50 locations are as follows :

Locations/premises found outside NCT of Delhi	: 01 nos
Locations/premises found locked	: 11 nos.
Locations/ premises found as residential/no dyeing activity	: 27 nos
Locations/premises(Dyeing activity) sealed/electricity disconnected :	11 nos
<b>TOTAL</b>	<b>: 50 nos</b>



3. That in compliance with the order dated 23.05.2023 passed by this Hon`ble Tribunal, DPCC filed the status report through email on 03.10.2023 which is available on the records of this Hon`ble Tribunal.
4. That, this Hon`ble Tribunal considered the report on 04.10.2023 and directed to file fresh complete action taken report i.e. in respect of 21 leftover premises and inspection of 11 nos. of locked premises (Total : 21+11=32 nos.)
5. That out of these 32 remaining premises/locations, 16 co-ordinates/premises in Meethapur, Molarband, Lal Kuan Badarpur and Khyala area have been inspected and the details are as follows :

Sl. No.	Owner address/ Location	Action Taken/Remarks
1	28 29 35 N 77 19 06 E ( 28 493056, 77.318333)	No Jeans Dyeing activity was observed at this location by the joint team. Premises found being used for residence purpose.
2	28 29 35 N 77 19 07 E ( 28 493056, 77.318611)	No Jeans Dyeing activity was observed at this location by the joint team. Premises found being used for residence purpose.
3	28 29 40 N 77 19 06 E ( 28 494444, 77.318333)	Jeans dyeing & Washing Machines were found by the joint team hence this unit was effectively sealed by the joint team.
4	28 490193, 77.319495	Jeans dyeing & Washing Machines were found by the joint team hence this unit was effectively sealed by the joint team.
5	28 4908235, 77.3209046	Jeans dyeing & Washing Machines were found by the joint team hence this unit was effectively sealed by the joint team.
6	28°39'14.5"N 77°05'35.5"	Unit found sealed.
7	28°39'15.1"N 77°05'35.3"	Unit found sealed
8	28°39'10.7"N 77°05'36.6"	Unit found sealed



9	28°39'10.2"N 77°05'37.4"	Unit found sealed
10	Respondent no.25 - M/s Garment Sansar 7A, Lal Kuan, Badarpur, Delhi-110044	Premises is used for residential purpose.
11	Dinesh, RZ-7C, G.F, Near Gurudwara, Ravi Nagar Extension, Delhi- 110018.	No Dyeing activity observed. Activity of light Engineering work (manufacturing of speaker) is being carried out.
12	Surinder, H.No. RZ-138, Ravi Nagar Extension, Delhi- 110018.	Unit found sealed.
13	Sudhir Yadav, D-4, 1st Floor and 2nd Floor, Dhrampuri, Delhi- 110018.	No Dyeing activity observed. Premises being used for Bank ATM, Shops and carpentry dry wood work.
14	Dharamveer, H. No.RZ-162, Ravi Nagar Extension, Delhi- 110018.	Unit found already sealed.
15	Sanjay Yadav RZ-148, 2nd Floor, Rooftop Ravi Nagar Extension, Delhi110018.	Residential purpose
16	Denim Care, RZ-161, 2nd Floor, Ravi Nagar Extension, Vishnu Garden, Near Park Hospital, Khyala, Delhi-110018.	Address not traceable.
17	M/s Shree Jee Dyings B-533, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable
18	M/s Shiv Laxmi Wash WZ-2A, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable
19	M/s Agniwas RZ-324, G/F, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable

20	M/s C&F India Processor, C-1/18A, Rama Park, Uttam Nagar, Delhi-110059	Equipments related to jeans dyeing were sealed which was being used for dyeing purposes by the team.
21	M/s S.S. Dyeing, 45-Matjala Village, Uttam Nagar, Delhi-110059	No Jeans Dyeing Unit found operational at this location. This address is being used for residential purposes
22	M/s S.S. Dyeing, 91-Matjala Village, Uttam Nagar, Delhi-110059	No Jeans Dyeing Unit found operational at this location. Plot is being used for cardboard manufacturing activity, welding works and stitching work

Copy of the joint inspection report as well as photographs with respect to above are enclosed herewith as ANNEXURE-1 (Colly).

6. All the above units are located in non-confirming area and DPCC does not grant consent to such units.
7. The reports of remaining ten units is under process and will be completed within one week time and the same shall be filed before Hon'ble NGT and a short date is requested to file the ATR for the remaining 10 premises/locations.
8. It is therefore requested that the present action taken report may kindly be taken on record.

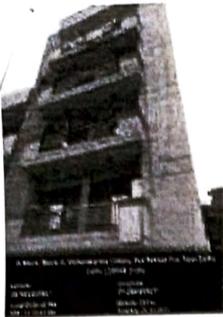
  
 (Satender Kumar)  
 Sr. Environmental Engineer

Delhi

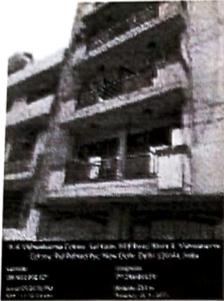
Dated 22 November, 2023

2023

<u>S.No</u>	<u>Locations</u>	<u>Joint Inspection Findings</u>
3.	28 29 35 N 77 19 06 E (28.493056, 77.318333)	No jeans dyeing activity was observed at this location by the joint team. This property is used for residential purpose.
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)	No jeans dyeing activity was observed at this location by the joint team. This property is a vacant hall.
7.	28 29 40 N 77 19 06 E (28.494444, 77.318333)	Jeans Dyeing & Washing Machines were found at this location by the joint team hence this unit was effectively sealed by the officials of Revenue department in presence of joint team.
11.	28.490193, 77.319495	Jeans Dyeing & Washing Machines were found at this location by the joint team hence this unit was effectively sealed by the officials of Revenue department in presence of joint team.
12.	28.4908235, 77.3209046	Jeans Dyeing & Washing Machines were found at this location by the joint team hence this unit was effectively sealed by the officials of Revenue department in presence of joint team.



WhatsApp Image 2023-11-24 at 11.25.43.jpeg  
90K



WhatsApp Image 2023-11-24 at 11.25.43 (1).jpeg  
103K



WhatsApp Image 2023-11-24 at 11.25.44 (1).jpeg  
155K



WhatsApp Image 2023-11-24 at 11.25.44.jpeg  
130K

 **INSPECTION REPORT 21.11.2023.docx**  
15K

dpcc.cmc2 2new <dpcc.cmc2.new@gmail.com>  
To: CMC 3 <teamcmc3dpcc@gmail.com>, CMC-7 <teamcmc7dpcc@gmail.com>

Tue, Nov 28, 2023 at 1:07 PM

Respected sir,  
Please see the trailing mail.

Regards,

[Quoted text hidden]

dpcc.cmc2 2new <dpcc.cmc2.new@gmail.com>  
To: CMC 3 <teamcmc3dpcc@gmail.com>, CMC-7 <teamcmc7dpcc@gmail.com>

Tue, Nov 28, 2023 at 5:08 PM

Respected sir,

PFA

As requested.

7

113

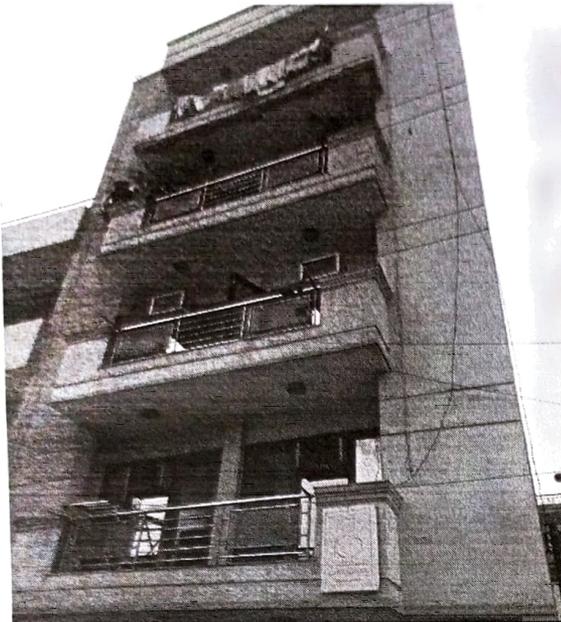
Regards,  
CMC-II

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**JOINT INSPECTION REPORT 17.11.2023 (2).docx**

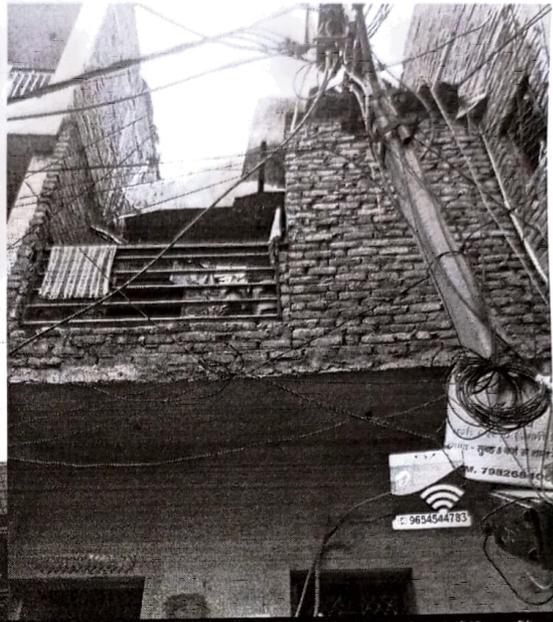
15K



A block, Block A, Vishwakarma Colony, Pul Pehlad Pur, New Delhi, Delhi 110044, India

Latitude  
28.50120351°  
Local 05:26:44 PM  
GMT 11:56:44 AM

Longitude  
77.28645927°  
Altitude 224 m  
Tuesday, 21.11.2023



A 42, near mcd school New Delhi, Chungi No 1, Block A, Lal Kuan, New Delhi, Delhi 110044, India

Latitude  
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Local 04:44:13 PM  
GMT 11:14:13 AM

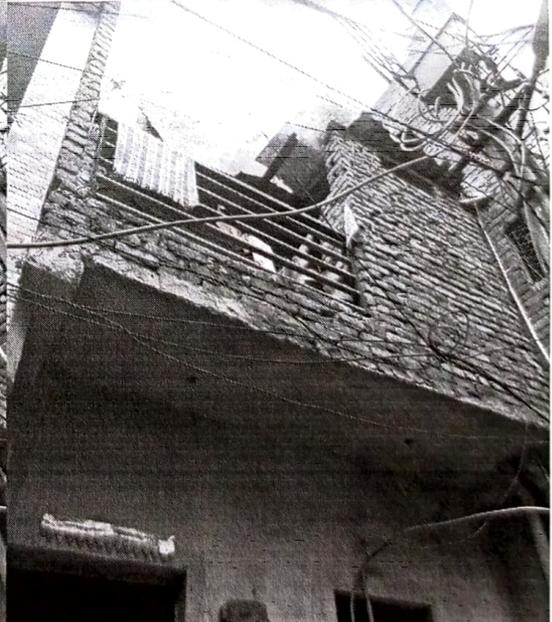
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Altitude 226 m  
Tuesday, 21.11.2023



A 42, near mcd school New Delhi, Chungi No 1, Block A, Lal Kuan, New Delhi, Delhi 110044, India

Latitude  
28.49841258°  
Local 04:44:31 PM  
GMT 11:14:31 AM

Longitude  
77.284907°  
Altitude 226 m  
Tuesday, 21.11.2023



A 42, near mcd school New Delhi, Chungi No 1, Block A, Lal Kuan, New Delhi, Delhi 110044, India

Latitude  
28.49841258°  
Local 04:44:31 PM  
GMT 11:14:31 AM

Longitude  
77.284907°  
Altitude 226 m  
Tuesday, 21.11.2023

<u>S.No</u>	<u>Respondent address</u>	<u>Inspection Findings</u>
1.	M/s Shree Jee Dyings B-533, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable
2.	M/s Shiv Laxmi Wash WZ-2A, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable
3.	M/s Agniwas RZ-324, G/F, Bindapur, Uttam Nagar, Delhi-110059	This address is not traceable
4.	M/s C&F India Processor, C-1/18A, Rama Park, Uttam Nagar, Delhi-110059	Equipments related to jeans dyeing were sealed which was being used for dyeing purposes by the team
5.	M/s S.S. Dyeing, 45- Matiala Village, Uttam Nagar, Delhi-110059	As per local inquiry this address is traced, no Jeans Dyeing Unit found operational at this location. This address is being used for residential purposes.
6.	M/s S.S. Dyeing, 91- Matiala Village, Uttam Nagar, Delhi-110059	As per local inquiry this address is traced, no Jeans Dyeing Unit found operational at this location. Plot is being used for cardboard manufacturing activity, welding works and stitching work .

## # Joint Inspection in OA NO-353/2023

A joint inspection is carried out on 28.11.2023 of the unit named M/S CSF India Processor, C-1/18A, Rama Park, Uttam Nagar, Delhi - 110059.

Following are the observations and action :-

1. At the above address a set up of Jeans dyeing and washing industry is found. Chemicals related to dyeing also observed in the premises. A tank full of coloured water is also observed which indicating unit is in operational condition.
2. ~~At~~ the unit set up of Jeans dyeing is found at Ground Floor, the premises is also used for residential purpose, ~~on the~~
3. Equipment which was being used for ~~the~~ dyeing has been sealed on the spot by the joint team ~~Some equipment~~ comprising officials from MCD, DPCC and Delhi Police.
4. Premises is also being used for evidence also it could not be sealed, only equipment is sealed on the spot by MCD in the presence of DPCC official and Delhi Police

\* No officials from DJB, BSES and revenue departments present during the sealing action.

Amzad Khan  
28.11.2023

AMZAD KHAN  
JEE, DPCC

(Signature)  
28/11/23

(Jitendra Kumar) MCD

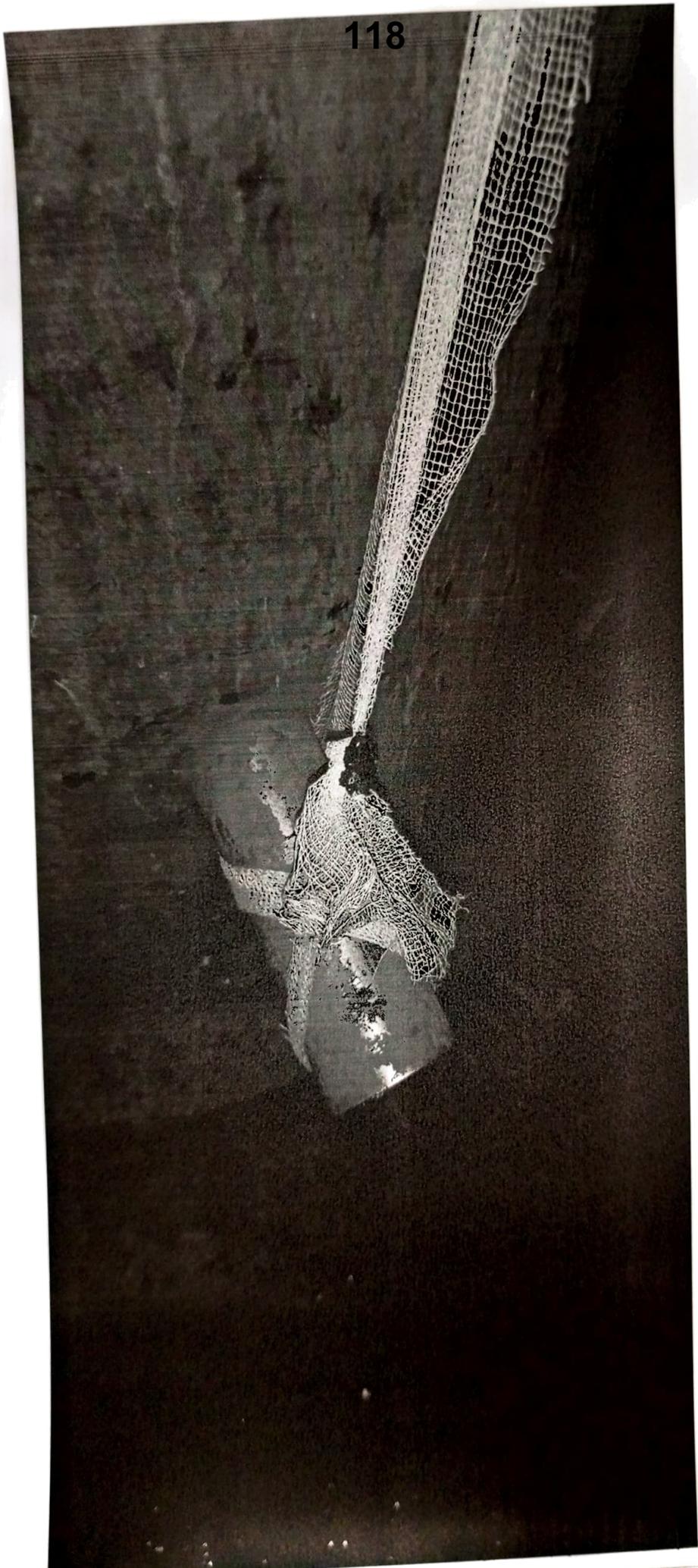
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28/11/23

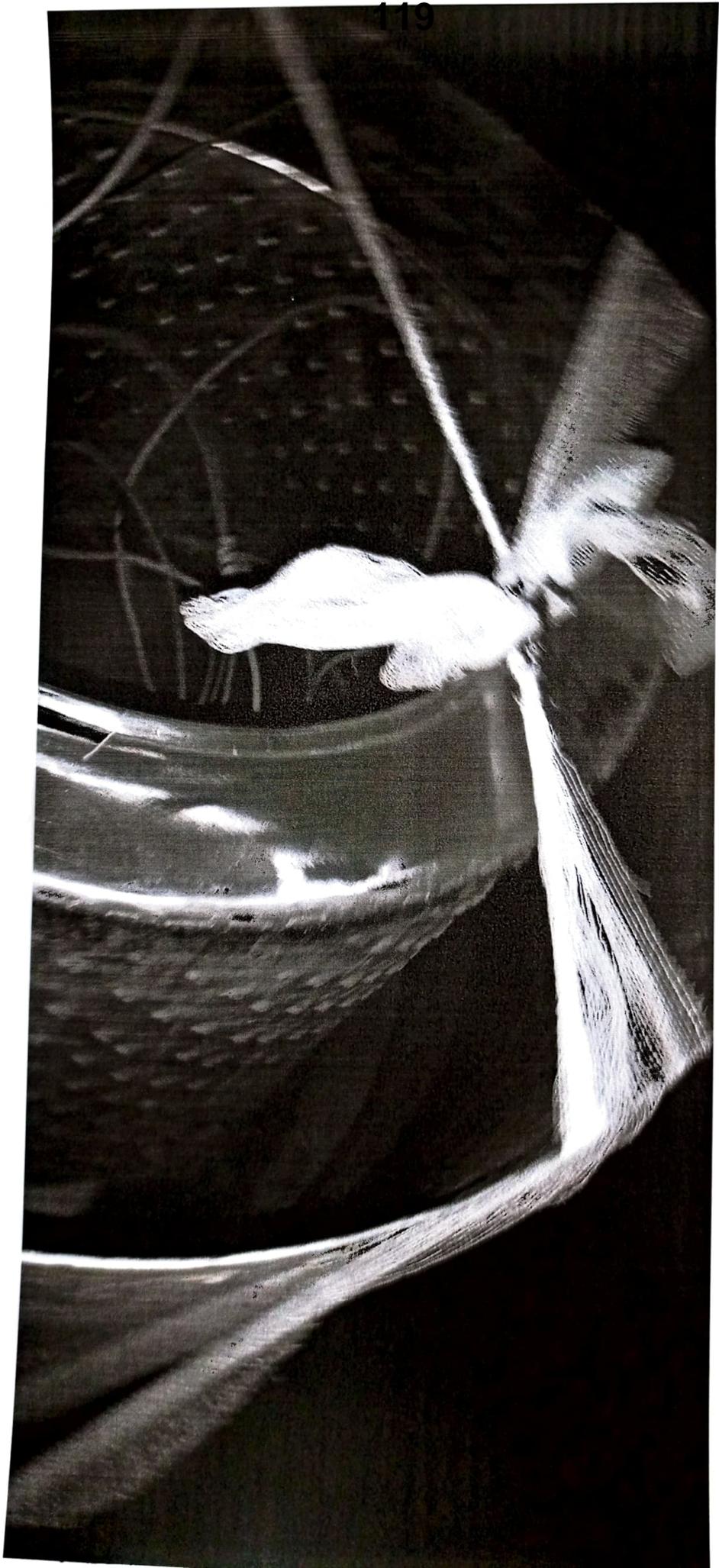
Deen Dayal-L1  
MCD

(Signature)  
28/11/23

## # OFFICIALS PRESENT DURING THE JOINT INSPECTION

<u>Name</u>	<u>Department</u>	<u>Phone No</u>	<u>Signature</u>
1. HCSUNILK +2	DP	9990458163	Sumit
2. upkar Sr	med	7701835012	
3. Deen Dayal	med	8920604419	
4. Jitender Kr	med(nob)	9911186626	
5. AMZAD KHAN	DPCC	8860364102	28/11/23 Amzad Khan





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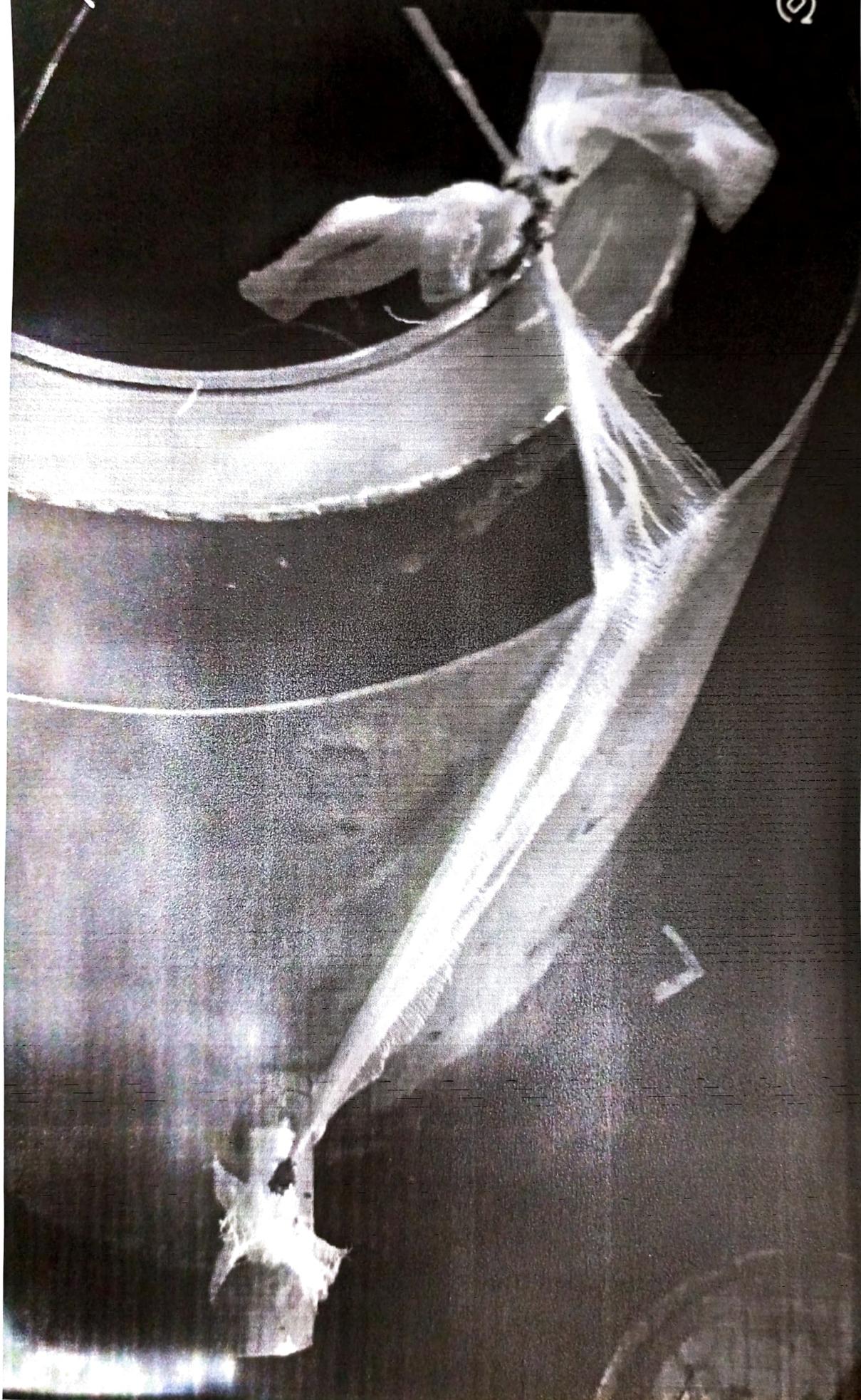








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# # Status of Respondents No. - 16, 17, 18 in NAT OA No. - 353/2023, Karan Guleri vs Govt. of NCT of Delhi & Ors.

Respondent No.	Name & Address	Findings
18	M/S AGNINAS RZ-324, 9/F Bindapure Uttam Nagar, Delhi-110059	Address is not traceable. Several efforts were made, local enquiry from people also revealed that no such address exists.
16	M/S SHREE JEE DYEINGS B-533, Bindapure - Uttam Nagar, Delhi - 110059.	Address is not traceable. Several efforts were made and local people also don't know about this address.
17	M/S SHIV LAXMI WASH WZ-2A, Bindapure - Uttam Nagar, Delhi - 110059	Address is not traceable. Several efforts were made by MCD team but didn't find these addresses.

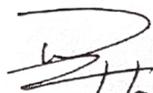
Several visits have been undertaken by MCD officials but didn't find any information about these addresses and units.

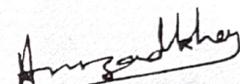
AS  
28/11/23  
Ashwani K. V.  
LI/west memco.  
980466178

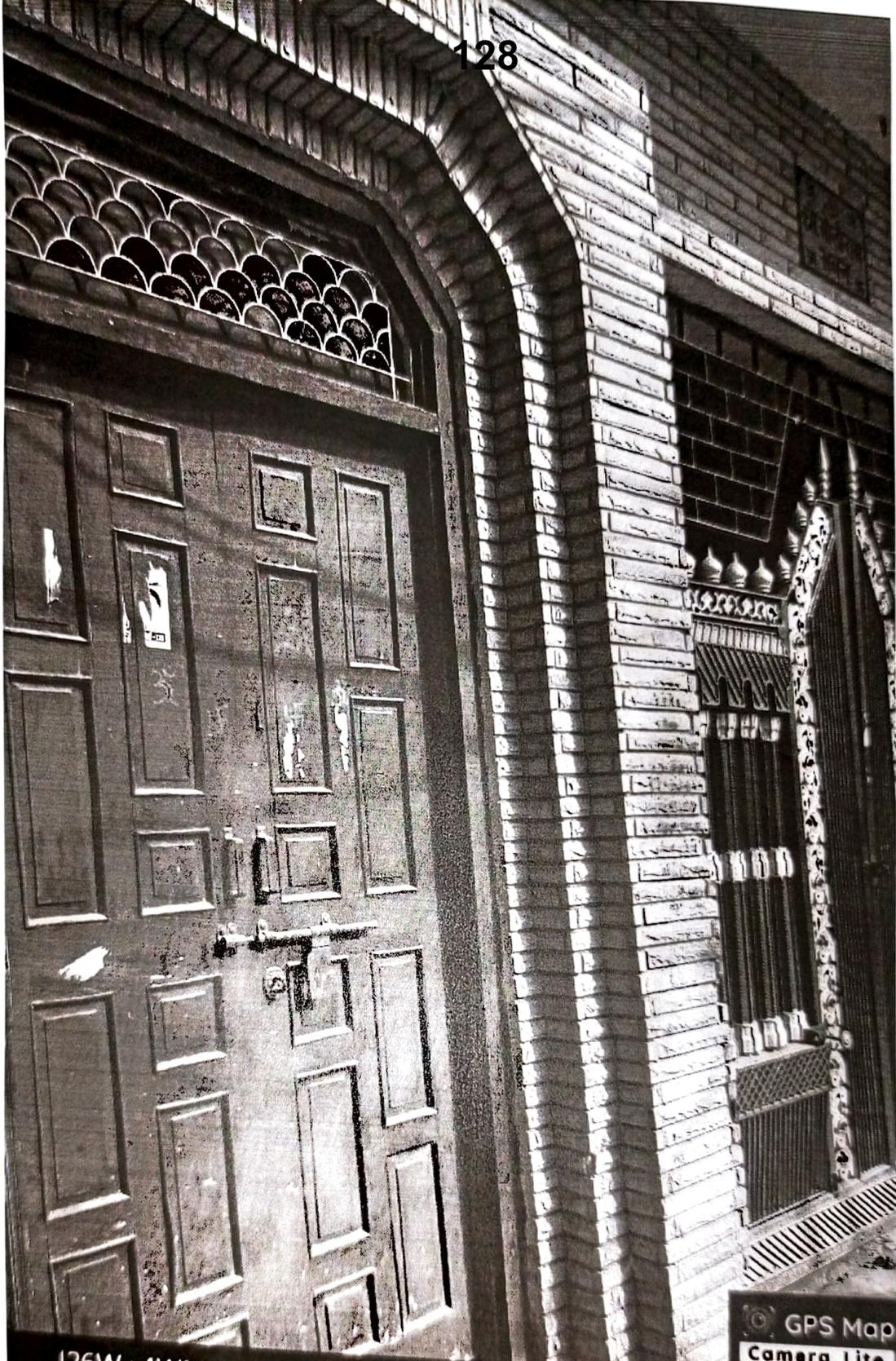
Arun Jha  
28.11.2023  
JEE, DPCC

JOINT INSPECTION REPORT dated 24-11-2023  
OANo-353/2023  
For the Respondent(s) NO. 19 & 20

S.no	Respondent Name & No.	Address	Joint Inspection findings
1	19. M/S S.S. DYEING	45-Matiala Village Uttam Nagar, Delhi - 59	As per local inquiry this address is traced, no Jeans Dying Unit found operational at this location. This address is being used for residence purpose at the time of inspection.
2	20. M/S ANKIT DYEING	91- Matiala Village Uttam Nagar, Delhi - 59	As per local inquiry this address is traced, no Jeans Dying Unit found operational at this location. Plot is being used for cardboard manufacturing activity, welding Works and stitching work.

  
24/11/23  
L.I/NO 2  
VINAY KUMAR  
858880617

  
24/11/23  
JEE, DPCC



GPS Map  
Camera Lite

J26W+4WM, Gali Number 6, Pocket 1, Matiala Extension, Matiala,  
Delhi, 110059, India

Latitude  
28.610329999999998°

Longitude  
77.04722166666667°

Local 01:43:50 PM  
GMT 08:13:50 AM

Altitude 221 meters  
Friday, 24.11.2023

Local 07:34:37 AM  
GMT 07:34:37 AM

Friday, 24.11.2023

24

129



GPS Map  
Camera Lite

K.H.NO.88, GROUND FLOOR, NEAR AGGARWAL SWEETS CORNER, BIG BASKET WALL  
GALI, Pocket 1, Matiala Extension, Matiala, Delhi, 110078, India

Latitude  
28.609603333333332°  
Local 01:04:23 PM  
GMT 07:34:23 AM

Longitude  
77.04839°  
Altitude 219 meters  
Friday, 24.11.2023

ORIGINAL,

130

25



GPS Map  
Camera Lite

61/92, Sanjay Enclave, Bindapur, New Delhi, Delhi, 110059, India

Latitude  
28.609710000000003°

Longitude  
77.04846666666667°

Local 01:04:37 PM  
GMT 01:34:37 AM

Altitude 219 meters  
Friday, 24.11.2023

## Action Taken Report dated 24.11.2023.

Sr. No.	Name and Address	Remarks
1	Dinesh, RZ-7C, G.F, Near Gurudwara, Ravi Nagar Extension, Delhi-110018.	Mfg. of speaker at G.F. No dyeing activity observed
2	Surinder, H.No. RZ-138, Ravi Nagar Extension, Delhi-110018.	1 Unit found sealed. <u>28°39'14.5"N 77°05'35.5"E</u> <u>28°39'15.1"N 77°05'35.3"E</u>
3	Sudhir Yadav, D-4, 1st Floor and 2nd Floor, Dhrampuri, Delhi-110018.	<u>28°39'10.7"N 77°05'36.6" E</u> <u>28°39'10.2"N 77°05'37.4"E</u> 1 staircase found sealed. G.Floor used as shop and commercial purpose. Light engineering work found. Mfg. Of cardboard plywood activity found. No dyeing activity observed. 1 no. Borewell found and dismantled.
4	Dharamveer, H. No.RZ-162, Ravi Nagar Extension, Delhi-110018.	Unit found already sealed.
5	Sanjay Yadav RZ-148, 2nd Floor, Rooftop Ravi Nagar Extension, Delhi110018.	1 <sup>st</sup> floor used as residential purpose and above floor found sealed.
6	Ram Preet, Kh. No. 48/3/3, Khyala Village, Delhi-110018.	To be covered.
7	Naru Mishra, WZ-150, G.F, Khyala Village, Delhi-110018.	To be covered.
8	Denim Care, RZ-161, 2nd Floor, Ravi Nagar Extension, Vishnu Garden, Near Park Hospital, Khyala, Delhi-110018.	Address not traceable.